

GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS
LOK SABHA
UNSTARRED QUESTION NO. 1063
TO BE ANSWERED ON 8TH FEBRUARY, 2023
UNUTILISED BSNL PROPERTIES

1063. SHRI L.S. TEJASVI SURYA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Bharat Sanchar Nigam Limited (BSNL) has any unutilised or underutilized immovable property registered in its name, if so, the details thereof in Karnataka including Bengaluru city;
- (b) whether the Government intends to use such buildings for the purposes of leasing, advertisement or any such revenue-generating commercial activity, if so, the details thereof;
- (c) whether any private sector entities have expressed any interest to utilize such property;
- (d) if so, the Government's detailed response to such entities; and
- (e) the details of the Government's policy on the lease and sale of such properties to Public Sector Enterprises and Private entities?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)

- (a) Bharat Sanchar Nigam Limited (BSNL) has various unutilized or underutilized immovable properties registered in its name. The list of such properties in Karnataka including Bengaluru city is attached at **Annexure-1**.
- (b) The Government intends to monetize such properties by leasing of vacant space in buildings or outright sale of land parcels as deemed appropriate in the best interest of BSNL.
- (c) & (d) Only two properties namely (i) BSNL Store depot-II, Magadi Main Road, Bengaluru and (ii) BSNL Telecom Store Yard, Kadri Hills, Mangalore have been put up for sale through Metal Scrap Trade Corporation Limited (MSTC).
- (e) As per Government's policy, BSNL is empowered to lease out lands and /or buildings to Central Government ministries / departments, CPSUs, statutory authorities, Government of India controlled Trusts and Societies etc. for a period of up to 30 years and to other entities for a period of up to 10 years.

BSNL has also been empowered to sell properties having value up to Rs.10 crores. The properties of BSNL with value more than Rs.10 crores and up to Rs.100 crores will be monetised with the approval of Group of Ministers (GoM), constituted for the revival of BSNL. The property of BSNL valued above Rs.100 crores will be monetised through National Land Monetization Corporation (NLMC) under Department of Public Enterprises (DPE).

PROPERTIES OF BSNL, KARNATAKA, IDENTIFIED FOR MONETIZATION AS ON 20.12.2022

Sr. No	Revenue District	Location of property
1	BENGALURU	TE, MAGADI MAIN RD NEAR PRASANNA THEATRE BENGALURU - 560023
2	BENGALURU	STORE DEPOT-II, MAGADI MAIN ROAD, BENGALURU
3	BELGAUM	T.E./SQ, CHODESHWAR TEMPLE GOKAK - 591307
4	DHARWAD (HUBLI)	STORE SITE, KIADB INDUSTRIAL AREA, RAYAPUR. DHARWAD, TALUK: DHARWAD, DIST: DHARWAD - 580009
5	DHARWAD (HUBLI)	TE BUILDING, BELUR INDUSTRIAL AREA, TALUK: DHARWAD, DIST: DHARWAD - 580005
6	MYSORE	ADMN BLOCK NO 69, I CROSS, TEMPLE ROAD, 4TH BLOCK, JAYALAKSHMIPURAM, MYSORE DISTRICT - 570012
7	SHIMOGA	DISTRICT STORE YARD. ALREEM LAYOUT, GOPALA, SHIMOGA - 577205
8	BELGAUM	INDI MW COMPOUND SINDAGI ROAD INDI BIJAPUR
9	BELGAUM	TE COMPOUND ANGOL, BEHIND UTSAVA HOTEL, RC NAGAR, ANGOL. BELGAUM-590008
10	HUBLI	SQ COMPOUND HATALEGIRI ROAD OPP. OLD BUS STAND GADAG
11	HUBLI	TE COMPOUND TARIHAL INDUSTRIAL AREA TARIHAL
12	HUBLI	TE COMPOUND UNKAL CROSS HUBLI
13	DAKSHINA-KANNADA	TELECOM STORE YARD, KADRI HILLS, YEYYADI ROAD, MANGALORE - 575004
14	MANGALORE	MW SQ COMPOUND KUNJATH BAIL NEAR LADY HILL MANGLOARE
